

Notes of the Registry

ORDER OF THE TRIBUNAL

39.04

Sh. A. Tripathi for applicant
Sh. Om Nandan for respondents

Learnerd Counsel for
applicant submits that
the applicant has expired,
He further submits that he
is not in a position to
ascertain the date of demise
of the applicant. But it appears
that more than 90 days have
already elapsed O.A. No.

Notes of the Registry

In view of the "aforesaid"
the OA stands abated and be
consigned to records.

(Madan Mohan)
JM

(M.P. Singh)
VC